

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1341
ANSWERED ON 09.02.2023

HARNESSING OF RENEWABLE ENERGY FROM GOMTI RIVER

1341. SHRI SHYAM SINGH YADAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the efforts being made to harness renewable energy from Gomti river in Jaunpur district of Uttar Pradesh;
- (b) whether the Government has proposed any new wind station, hydro power project or solar power plant in Jaunpur district;
- (c) if so, the details thereof; and
- (d) the quantum of electricity being generated through renewable energy in Jaunpur district?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) to (c) As per information received from Uttar Pradesh New and Renewable Energy Development Agency (UPNEDA), at present, there is no such proposal to harness renewable energy from Gomti river and any new wind station, hydro power project or solar power plant in Jaunpur district of Uttar Pradesh.

However, a total of 5228.75 MW renewable energy capacity has been installed in the State of Uttar Pradesh as on 31.12.2022 which includes 2485.16 MW Solar Power, 501.60 MW Large Hydro Power, 2192.89 MW Bio-Power and 49.10 MW Small Hydro Power.

Further, the Government has taken several measures to harness renewable energy in the country, including the state of Uttar Pradesh:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission approved with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.

(d) As per information received from UPNEDA, a total of 379746 KWh/per annum of electricity is being generated through renewable energy in Jaunpur district of Uttar Pradesh.
